

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 04.03.2014**

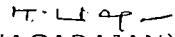
CP No. 61/2012 (OA No. 468/2012)

Mr. Hari Prasad Jangid, counsel for petitioner.  
Mr. Mukesh Agarwal, counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the respondents submits that the compliance of the order in question has been made by the respondents. Learned counsel for the petitioner admits that the appointment letter has been issued in favour of the applicant and he has joined.

In view of the above submissions, the Contempt Petition does not survive and the same is dismissed. Notices issued earlier to the respondents are discharged.

  
(M. NAGARAJAN)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat